NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/CAA/91 - 96/ 2017

NAME OF THE TRANSFEROR

: RADHASOAMI SECURITIES PVT LTD

NAME OF THE TRANSFEROR NAME OF THE TRANSFEROR

: ONE SOURCE IDEAS PVT LTD : NOCHI INDUSTRIES PVT LTD

NAME OF THE TRANSFEROR

: CAREWELL CONSULTANTS PVT LTD

NAME OF THE TRANSFEROR

: SUBH LABH SHARE BROKERS PVT LTD

NAME OF THE TRANSFERRE

: RADHASOAMI RESOURCES LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PAWAN THABAR
ROSHAN ATIQ
for
HARISHANKAR MANI

Counsel for Applicant.

M. York

ORDER

Heard the Petitioner. Order reserved.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)